### COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016

Dated: 12<sup>th</sup> March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

#### APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016

M/s ACME Panipat Solar Power Pvt. Ltd. Vs. Haryana Electricity Regulatory Commission & Anr.				Appellant(s)	
				Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Anurag Sharma			

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. G. Umapathy Ms. R. Mekhala for R-2

# <u>APPEAL NO. 208 OF 2017 & IA NO. 352 OF 2017 & IA NO. 354 OF 2017</u>

Virender Rawal & Ors. Vs.			 Appellant(s)
Haryana Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Neha GArg	
Counsel for the Respondent(s)	:	Mr. Nishant Ahlawat for R.1	
		Mr. Aditya Singh Ms. Shweta Sacjdeva for R.2	

# <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for

hearing on 15.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/vt